GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1485 ANSWERED ON TUESDAY THE 20TH DECEMBER, 2022

QUANTUM OF CREDIT RECOVERIES AND TOTAL CLAIMS MADE UNDER CIRP QUESTION

1485. SHRI SUSHIL KUMAR MODI:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) quantum of credit recoveries and total claims made under Corporate Insolvency Resolution Processes (CIRPs) in last three years, year-wise;
- (b) the amounts of credit recovered and loans written off by Public Sector Banks (PSBs) in last three years, year-wise;
- (c) average credit recovery rate in last three years;
- (d) number of CIRPs with resolution plans those withdrawn in last three years, year-wise;
- (e) proportion of CIRPs that have taken more than 270 days in last three years; and
- (f) the proportion of haircuts taken by creditors against the fair value of assets and admitted claims respectively in last three years, year-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a): As per data/information provided by the Insolvency and Bankruptcy Board of India (IBBI) [the Regulator of Insolvency and Bankruptcy Code, 2016 (the Code)], the details are as under:

(Amounts in crore)

Year	No. of cases ended with approval of resolution plan	Admitted claims	Realisable amount by claimants	Liquidation value	% of realisation as against admitted claims
2010.20	•	167060 66		25247.70	25.5
2019-20	136	167069.66	42661.01	25247.70	
2020-21	121	162886.57	27591.16	18342.21	16.9
2021-22	143	214123.49	47725.41	37093.98	22.3
2022-23					
(Up to Sep 2022)	57	31501.30	9549.57	6489.59	30.3

(b) and (c): Data provided by Reserved Bank of India through Department of Financial Services is as under:

Data on Gross NPAs of Public Sector Banks - (Amount in Rupees crore)

Bank/Bank Group	Gross NPAs			Reduction in NPAs - due to actual recoveries (April to Date)		
Name	31-Mar-20	31-Mar-21	31-Mar-22	31-Mar-20	31-Mar-21	31-Mar-22
Public Sector						
Banks	678,317	616,616	540,958	84,633	58,495	64,821

Data on Reduction in NPAs - due to write-offs of Public Sector Banks - (Amount in Rupees crore)

Bank/Bank Group Name	Reduction in NPAs - due to write-offs (April to Date)			of which Technical/Prudential Write- offs/AUC		
Ivaille	31-Mar-20	31-Mar-21	31-Mar-22	31-Mar-20	31-Mar-21	31-Mar-22
Public Sector Banks	175,877	131,894	115,536	92,935	70,879	69,388

(d): As per data provided by IBBI, the year-wise details of number of Corporate Insolvency Resolution Processes(CIRPs) withdrawn and resolved under the Code is as under:-

Year	Withdrawn under the Code	Approval of resolution plan	
2019-20	561	136	
2020-21	253	121	
2021-22	274	143	
2022-23 (Up to Sep 2022)	153	57	

(e): As per data provided by IBBI, during Financial Year 2019-20, 2020-21, 2021-22 and 2022-23 (up to 30th September, 2022), 3,992 Corporate Debtors (CDs) have been admitted into CIRP. Of these, 2,223 CIRPs have been closed. Out of those closed, 1,171 CIRPs were closed within 270 days and 1,052 CIRPs took more than 270 days in closure.

(f): As per data provided by IBBI, the details of percentage value of realisation against admitted claims and percentage value of realisation against fair value is as under:-

Year	% of realisation as against admitted	% of realisation as against fair	
	claims	value*	
2019-20	25.5%	78.7%	
2020-21	16.9%	61.0%	
2021-22	22.3%	80.6%	
2022-23(Up to Sep 2022)	30.3%	100.2%	

^{*}The % of realisation against fair value has been calculated based on the information available in 413 cases.